

**Central Administrative Tribunal
Principal Bench**

**CP No.397/2018
In
OA No.3560/2016**

New Delhi, this the 8th day of February, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Amit Kumar,
S/o Shri Bani Singh
(Ex. Goods Guard/Jind),
T-17B, Jind-126102 (Haryana)

(By Advocate : Shri M.S. Saini)

...Applicant

Shri R.N. Singh,
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road,
New Delhi-110001.

...Respondent

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

This contempt petition is filed alleging that the respondent did not comply with the directions issued

by the Tribunal in its order dated 21.11.2017 in OA No.3560/2016.

2. Today, it is reported by the learned counsel for respondent that the order has since been complied with. The learned counsel for applicant did not dispute the same.

3. We, therefore, close the contempt case.

(Aradhana Johri)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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